

**IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT  
THE HONOURABLE MR.JUSTICE N.NAGARESH  
TUESDAY, THE 21ST DAY OF APRIL 2020 / 1ST VAISAKHA, 1942  
WP(C) TMP NO. 96 OF 2020**

**Petitioner**

The Thiruvananthapuram District Taxi Drivers Co-operative  
society Ltd No. T-723, Fort, Thiruvananthapuram- 695023  
Represented by its Secretary

By Advs.

Sri. N. Krishnaprasad  
Sri. Bijith S Khan  
Sri. N.Anand

**Respondents**

1. Union of India, Ministry of Finance,  
North Block, New-Delhi-110 001  
Represented by its Secretary
2. The Principal Chief Commissioner of Income Tax  
C.R. Building, I.S. Press Road, Kochi – 682018
3. The Deputy Commissioner of Income Tax (TDS),  
III Floor, AayakarBhavan, Kowdiar,  
Thiruvananthapuram- 695 003
4. The Assistant Commissioner of Income Tax (TDS)  
III Floor, AayakarBhavan, Kowdiar,  
Thiruvananthapuram- 695 003
5. The Trivandrum Co-operative Urban Bank Ltd.,  
P.B.No.115, M.G.Road, Thiruvananthapuram- 695 001  
Represented by its General Manager
6. The Branch Manager, Main Branch,  
Trivandrum Co-operative Urban Bank Ltd.,  
P.B.No.115, M.G.Road, Thiruvananthapuram- 695 001.

WPC.TMP.96/2020

: 2 :

**By**

**Government Pleader Sri.Harish  
ASGI Sri.P.Vijayakumar  
Standing Counsel Sri.Christopher Abraham**

This writ petition having come up for admission on 21.04.2020, the court on the same day passed the following.

**ORDER**

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***Dated this the 21<sup>st</sup> day of April, 2020***

ASGI takes notice for the 1<sup>st</sup> respondent. Standing Counsel for Income Tax takes notice for respondents 2 to 4. Petitioner to take out notice by e-mail to respondents 5 and 6. Petitioner to provide e-mail id of respondents 5 and 6 to Registry.

Operation of Ext.P6 and all further proceedings pursuant thereto, as against the petitioner, shall stand stayed till 27.05.2020.

Post the writ petition on 27.05.2020.

**N. NAGARESH, JUDGE**

aks/21.04.2020

**APPENDIX**

**Petitioner's Exts:**

<b><u>Exhibit-P1:</u></b> True copy of the Gazette of India notification dated 01.08.2019
<b><u>Exhibit-P2:</u></b> True copy of the press release dated 30.08.2019 issued by the Central Board of Direct Taxes
<b><u>Exhibit-P3:</u></b> True copy of the communication dated 02.01.2020
<b><u>Exhibit-P4:</u></b> True copy of the notice dated 22.11.2019 issued by Respondent No. 4 to Respondent No. 5
<b><u>Exhibit-P5:</u></b> True copy of the communication dated 14.02.2020 issued by Respondent No. 4 to Respondent No. 5
<b><u>Exhibit-P6:</u></b> True copy of the notice dated 26.02.2020
<b><u>Exhibit-P7:</u></b> True copy of the communication addressed by the Petitioner to Respondent No.5